

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), TIS
HAZARI COURTS, CENTRAL, DELHI**


ADDENDUM

In partial modification to the earlier order No.80441-841/Admin-III/HQs/2023 dated 16.10.2023, it is clarified as under :-

Only work related to Sanctioning of all kinds of leaves like EL, ML, EOL, CL, Compensatory Leave, Short Leave, Paternity Leave, Maternity Leave, Child Care Leave etc. qua the officials transferred/posted in the Central District, THC and in Diverted Capacity in the different departments shall be the repository of Leave Section, Central, THC. Further, they shall only be responsible to maintain the leave records of Casual Leave, Compensatory Leave and Short Leave. Leaves of rest of the nature shall continue to be maintained by Accounts Branch, Central, THC only.

Note:

1. The word "*on Deputation*" at para No. 1 in the earlier circular hereby stands nullified.
2. It is also clarified that Leave Section, Central, THC shall only be accountable for the matter related to leaves qua the officials transferred/posted in the Central District, THC and/or in Diverted Capacity in the different departments and shall be having only the additional responsibility of reporting of leaves of the staff posted in RACC, alongside their work related to Central District

 25/10/23.

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 45237-507 /Admin-III/HQs/2023

Dated, Delhi the 25 OCT 2023

Copy forwarded for information and necessary action to :-

1. Worthy Registrar, The Hon'ble High Court of Delhi, New Delhi.
2. PS to the Ld. Principal District & Sessions Judges, Central/RACC, Delhi.
3. Principal Judge, Family Courts (HQs), South-West, Dwarka.
4. All the Ld. Judicial Officers in Central/RACC, Delhi.
5. Ld. Officer Incharges, Leave Section, Central/RACC, Delhi.
6. All the Administrative Officers (Judl.)/Branch Incharges, Central/RACC, Delhi.
7. Sr. Accounts Officer/Accounts Officers, Central, Delhi.
8. Dealing Official, Leave Section, Central/RACC, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central District, THC with the direction to upload the order on Layers.
10. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI